

Chowdavarapu Kesava Rao Vs State Of Telangana

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: May 9, 2024

Acts Referred: Greater Hyderabad Municipal Corporation Act, 1955 â€” Section 654, 655

Hon'ble Judges: C.V. Bhaskar Reddy, J

Bench: Single Bench

Final Decision: Disposed Of

Judgement